

### FTZ/AEZ/SEZs functioning in Uttar Pradesh

†2174. SHRI AMIR ALAM KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the places in the country, specially in Uttar Pradesh where export processing zone, special economic zone, foreign trade zone and agriculture export zone are functioning;

(b) the details of the activities conducted in these zones during last three years;

(c) whether these zones are not working as per their goals;

(d) if so, the reasons therefor; and

(e) the incentives being provided by Government to achieve these targets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) In addition to the Seven Central Government SEZs and 12 State/Private Sector SEZs set up prior to the enactment of SEZ Act, 2005 formal approval have been accorded to 570 proposals out of which 346 SEZs have been notified. Of these, 16 notified SEZs are located in Uttar Pradesh, besides, Noida SEZ established by the Central Government. Details of location, sector and land involved in 16 notified SEZs are given in Statement (*See below*).

A total of 60 Agri Export Zones have been established in the country out of which 4 are located in Uttar Pradesh.

As on 30th September, 2009, an investment of Rs. 1,30,341 crore has been made in SEZs, direct employment for 4,18,129 persons have been generated and export of Rs. 89,750.75 crore has been made from SEZs in period of April-September, 2009 as against the total export of Rs. 99,689 crore during the financial year 2008-09.

(c) to (e) In terms of Rule 6 of the SEZ Rules, validity of approval is for a period of three years within which time effective steps are to be taken by the developer to implement the approved proposal. On a request received from the developer the Board of Approval can extend the validity period upto two years. As regards incentives etc., SEZs developers/units do enjoy duty benefits as per the provisions of the SEZ Act, 2005 and SEZ Rules, 2006. Some State Governments have also extended duty benefits apart from a hassle free clearance mechanism under a single window.

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†Original notice of the question was received in Hindi.

**Statement**

*Notified SEZs in Uttar Pradesh*

Sl. No.	Name of the SEZ	Location	Sector	Area
1.	Moser Baer India Limited	Greater Noida, Uttar Pradesh Non-conventional	11.9 Energy including solar energy equipments/cell	
2.	Ansal IT City and Parks Limited	Techzone, Greater Noida, Uttar Pradesh	IT/ITES	30.41
3.	HCL Technologies Limited	Sector 126, Noida, Uttar Pradesh	IT/ITES	16.91
4.	OSE Infrastructure Limited	Plot No. C-001, Sector-67, Noida, Gautam Budh Nagar District, Uttar Pradesh	IT/ITES	10.11753
5.	NITT Technologies SEZ Limited	Plot No. TZ-02, Sector-Tech Zone, ITES Park, Greater Noida, Uttar Pradesh	IT/ITES	10.2
6.	W/PRO Limited	Plot No. 2, 3 and 4, Knowledge Park IV, (IT Park), Gautam Budh Nagar, Greater Noida, Uttar Pradesh	IT/ITES	20.23
7.	Seaview Developers Limited	Plot No. 20 and 21, Sector-135, Noida, Uttar Pradesh	IT	12
8.	Unitech Infra Con Limited	Plot No. TZ-04, Noida District Gautam Budh Nagar, Uttar Pradesh	IT/ITES	20.23
9.	Aachvis Softech Private Limited	Plot No. 7, Sector-144, Noida, Uttar Pradesh	IT/ITES	10.0498

10.	Perfect IT SEZ Private Limited	Plot No. 6, Sector-144, Noida, Uttar Pradesh	IT/ITES	10
11.	Unitech Hi-tech Projects Private Limited	Plot No. 1, Sector-144, Noida, Uttar Pradesh	IT/ITES	10.08
12.	Gallant Infrastructure Private Limited	Plot No. 202, Sector Knowledge Park-V, Greater Noida, Uttar Pradesh	IT/ITES	33.2169
13.	Jubilant Infracon Private Limited	Plot No. 3, Sector-140A, Noida, Uttar Pradesh	IT/ITES	10.1769
14.	Sarv-Mangal Realtech Private Limited	Plot No. 1, Sector-140A, Noida Uttar Pradesh	Electronic hardware and software including IT/ITES	10.045
15.	I/R Prime IT SEZ Private Limited	Plot No. 5, Sector-144, Noida Uttar Pradesh	IT/ITES	10
16.	Golden Tower Infatech Private Limited	Plot. No. 8, Sector-144, Noida Uttar Pradesh	IT/ITES	10